| Annexure - 2 | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| Name of the Corporate Debtor: Krux Pharma Private Limited (U24302GJ2016PTC094103) | | | | | | | | | | | | | | |
| Date of Commencement of CIRP: 07-08-2026, List of Creditors as on: 21-08-2026 | | | | | | | | | | | | | | |
| List of Unsecured financial creditors belonging to any class of creditors | | | | | | | | | | | | | | |
| Sl. No. | Name of the Creditor | Details of Claim Received | | Details of Claim Admitted | | | | | | Amount of Contingent Claim | Amount of any mutual dues that may be set- off | Amount of Claim not Admitted | Amount of Claims under Verification | Remarks, if any |
| | | Date of Receipt | Amount Claimed | Amount of Claim Admitted | Nature of Claim | Amount covered by Security Interest | Amount covered by Guarantee | Whether related party? | % of Voting share | | | | | |
| NIL | | | | | | | | | | | | | | |